- (c) whether it is also a fact that there was a stagemanaged gherao of the Vice-Chancellor in October, 1974; and
 - (d) if so, the details thereof?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) During September-October, 1974 representations were made by the Adhyapaka Sabha, Siksha Bhavana Chhatra Sammilani and some teachers and research scholars of the Faculty of Science to the Visitor of Visva-Bharati alleging ill-treatment by the Head of the Department of Chemistry; and demanding his removal from Headship. The Executive Council of the University at an emergency meeting held on October 1974 accepted his resignation from the Headship. The Council also empowered the Vice-Chancellor to set up a Committee to inquire into the allegations and affairs of the Faculty of Science.

(c) and (d) According to the information furnished by the University, the Vice-Chancellor was gheraoed by students from the afternoon of October 5 to the morning of October 9.

Oevelopment of a vaccine for Family Planning Programme

368. SHRI V. V. SWAMINATHAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether it is a fact that the Indian medical scientists have developed a vaccine which can prevent pregnancy for two to three years; and
- (b) if so, the steps Government propose to take to use this drug in family planning programme?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE):
(a) An anti-placental vaccine is being developed at the All-India institute of Medical Sciences, New Delbi.

(b) The vaccine is still in the development stage and is not ready for being used on a mass scale.

चीनी उद्योग का राष्ट्रीयकरण

- 369 श्री देवरात पाटिल: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार ने चीनी उद्योग के राष्ट्रीय-करण के प्रश्न पर कोई निर्णय ने लिया है, श्रीर
 - (ख) धदि नहीं ती उसके क्या कारण हैं?

†[Nationalisation of sugar industry

- 369. SHRI DEORAO PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state.
- (a) whether Government have taken a decision on the question of the nationalisation of the sugar industry; and
- (b) if not, what are the reasons therefor ?!

कृषि ग्रीर सिंचाई मन्त्रालय में राज्य मंत्री (श्री साहनवाज खान): (क) ग्रीर (ख) सरकार ग्रमी भी राष्ट्रीयकरण के प्रश्न की उसके भारी वित्तीय परिव्यय ग्रीर उसमें निहित जटिल तकनीकी तथा प्रशासनिक मसलो को ध्यान में रखकर जांच कर रही है।

*[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) and (b) The Government are still examining the question of nationalisation keeping in view the sizable financial outlays and the complex technical and administrative issues involved.]

Purchase of drugs for Government store

370 SHRI INDRA DEEP SINHA: SHRI B. D. BARMAN: SHRI S. KUMARAN: SHRI BHUPESH GUPTA:

Will the Minister of HEALTH ANL-FAMILY PLANNING be pleased to state:

(a) the amount spent every year by

Government for buying drugs for the Government Stores in Bombay, Calcutta, Gauhati, Hyderabad and Karnal;

- (b) the value of the drugs purchased from (i) the foreign firms and (ii) indigenous firms;
- (c) whether Government are aware of serious allegations about the collusion between some high officials of the Ministry and the foreign firms from which Government buy such drugs; and
- (d) if so, what action has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): The information called for is given as under:—

1971-72 Rs. 10,53,62.205

1972-73 Rs. 11,23,56.175

1973-74 Rs. 7,31,94.998

- (b) The information is being collected and will be laid on the Table of the Sabha.
 - (c) No.
 - (d) Does not arise.

Rice Producing States

371. SHRI BHOLA PRASAD: SHRI BHUPESH GUPTA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) the names of the States producing rice in surplus and what is the present procurement programme of such States;
- (b) whether Government propose to collect rice from surplus States and distribute it to the deficit States;
- (c) if so, the details thereof and to what extent this scheme has been operating successfully; and
- (d) what is the present practice followed to ensure the supply of sufficient quantity of rice to the deficit States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) to (d) Andhra Pradesh, Haryana, Madhya Pradesh, Orissa, Punjab, . Tamil Nadu and Uttar Pradesh are the States which are normally producing rice The targets for procurement in surplus. of rice to the Central and contribution Pool for the current Kharif Marketing Seasor, 1974-75 are being worked out in consultation State Governments. with The surplus States have been requested to intensify procurement and to contribute maximum quantities of rice to the Central Pool as they have been doing during the previous years. In accordance with the existing policy of the Government, the quantities of rice offered to the Pool by surplus States, after meeting their internal public distribution requirements, will be allotted to the deficit States after taking into account the relative neads of each State, local market availability, price position and other relevant factors. The scheme has been successful in meeting the reasonable demands of the tribution of rice in the country.

372. [Transferred to the 3rd December. 1974.]

M.Ps representation against allocation of Deep Sea fishing vessels

- †55. SHRI K. CHANDRASEKHARAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether any Member of Parliament has submitted a representation to the Prime Minister alleging grave irrigularities in the allocation of deep sea fishing vessels that have been imported by the Government of India; and
- (b) if so, what action has been taken thereon?

[†]Transferred from the 12th November, 1974.